

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 199/15	TP 23/17	Hearing	433 (e) /433(f)	Security Services Vs Bhoruka Power Corpn. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SEMANTHA.H.V 8904992644.	Respondent	SEMANTHA.H.V

Counsel for petitioner is present. Counsel for respondent is present. Counsel for respondent filed a memo stating that respondent has not received the annexures except petition copy and seeking direction to the petitioner to furnish the annexures. Petitioner counsel is directed to serve the annexures on the respondents counsel. Meanwhile counsel for petitioner is also directed to comply the relevant provisions of I&B Code and the rules framed thereunder. Meanwhile, objections.

List it on 29.06.2017.


MEMBER (J)


MEMBER (T)